

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(1) The Kerosene (Fixation of Ceiling Prices) Second Amendment Order, 1974, published in Notification No. G.S.R. 115(F) in Gazette of India dated the 2nd March, 1974.

(2) The Light Diesel Oil (Fixation of Ceiling Prices) Amendment Order, 1974, published in Notification No. G.S.R. 116 (E) in Gazette of India dated the 2nd March, 1974.

[Placed in library. See No. LT-6495/74].

PREVENTION OF FOOD ADULTERATION (AMDI.) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : I beg to lay on the Table a copy of the Prevention of Food Adulteration (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 205 in Gazette of India dated the 23rd February, 1974, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in library. See No. LT-6496/74]

ANNUAL REPORT OF GOA SHIPYARD LTD. FOR 1972-73 ALONG WITH ACCTS. UNDER COMPANIES ACT, 1956

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK) : I beg to lay on the Table a copy of the Annual Report of the Goa Shipyard Limited, Vasco-da-Gama, for the year 1972-73 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in library. See No. LT-6497/74]

REPORT ON FATAL ACCIDENT AT SESHGIRI RAMGAD MANGANESE MINE (MYSORE) & ANNUAL REPORT OF CENTRAL BOARD OF WORKERS EDUCATION AND COAL MINES LABOUR WELFARE ORGANISATION FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : I beg to lay on the Table—

(1) A copy of the Report (Hindi and English versions) on the fatal accident at Seshgiri Ramgad Manganese Mine in Bellary District (Mysore), on the 22nd March, 1973. [Placed in library. See No. LT-6498/74]

(2) A copy of the Annual Report (Hindi and English versions) of the Central Board of Workers Education, for the year 1972-73. [Placed in library. See No. LT-6499/74]

(3) A copy of the Annual Report on the activities of the Coal Mines Labour Welfare Organisation, for the year 1972-73. [Placed in library. See No. LT-6500/74].

12.01 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-EIGHTH REPORT

SHRIMATI SUBHADRA JOSHI (Chandni Chowk) : I beg to present the Forty-eighth Report of the Committee on Public Undertakings regarding action taken by Government on the recommendations contained in their Thirty-ninth Report on Pyrites, Phosphates and Chemicals Limited

12.02 hrs.

BUSINESS ADVISORY COMMITTEE

THIRTY-NINTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH) : I beg to move :

“That this House do agree with the Thirty-ninth Report of the Business Advisory Committee presented to the House on the 20th March, 1974.”